

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 216 of 2013 &  
I.A. No. 295 of 2013**

**Dated : 21<sup>st</sup> January, 2014**

**Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission & Ors. .... Respondent(s)**

**ORDER**

The court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **25/02/2014**.

**Court Master**